

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 118**  
**(IB)-297(PB)/2018**

**IN THE MATTER OF:**

Col. Sanjeev Dalal (Retd.)

.... Applicant/petitioner

Vs.

M/s. International Recreation & Amusement Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 21.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP:

Mr. Dhruvad Das, Ms. Tanvi Jain, Mr. Mohtashim Kibriya,  
Mr. Deepka Motla, Advs. with Mr. Mohd. Nazim Khan, PCS  
for RP

Mr. Manish Paliwal, Mr. Ashutosh K. Sharma, Mr. Vikas  
Kumar, Advs. for CA-632/19

For the respondent

Mr. Anand Chibber, Sr. Adv. with Mr. Sudeep C. Cecil Adv. for R-2  
in CA-1313/18

Mr. Jayant Mehta, Mr. Sudeep C. Cecil Advs. for R-1 in CA-  
1313/18

Mr. Rajiv Sikri, Sr. Adv. with Mr. Vivek Malik, Adv. with Mr.  
Rakesh Babbar

Mr. Abhishek Anand, Mr. Anant A. Pavgi, Advs. in CA-632/19

Mr. Vijay Nair, Mr. Varun Garg, Adv. for R3 & 9 in CA-1313/18

Mr. A.K Babbar, Adv. for PVC Pvt. Ltd.

Mr. Gautam Singh, Mr. Shubham Pandey, Advs. for CA-953/19.

Mr. F.S Dhiman, Adv. for R-6

Mr. Siddharth B., Adv. for CoC

**ORDER**

**CA-897(PB)/2019:-**


A copy of the reply filed by the non-applicant-RP has been furnished to the counsel for the applicant in the court today.

List for arguments on 10.06.2019.

All other applications to be taken up on the next date of hearing.



**(M. M. KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**